

V ADDITIONAL DIST SESSIONS JUDGE DEVANAHALLI.

**In the Court of Hareesha A
V Addl District and Session Judge
Cause List Dated 17-12-2020**

Case Type	Case No./Year	Sub Stage	Advocate
<u>HEARING</u>			
1) R.A.	15009/2019		L. SUBRAMANI
2) R.A.	15075/2019		T.R. RAMESH
<u>STEPS</u>			
3) R.A.	15010/2019		RAJANNA M.
4) M.C.	15035/2020		Ambaji Rao Naik
5) R.A.	15005/2020		B.M.Byregowda
6) M.C.	15084/2020		T.P.Srinivasa
7) M.C.	15133/2020		Ashwini Lakshmi Narasimha
8) R.A.	15024/2020		N. KRISHNA MURTHY
9) M.C.	15145/2020		B.Lakshmikanthappa
10) EX	15015/2020		A. SHIVARAMA
11) EX	15016/2020		D.N. NAGARAJU
12) M.C.	15160/2020		Naveen Kumar.Y.N.
13) M.C.	15161/2020		N.Ramesh for Udayonmukha Law Chambers
<u>NOTICE</u>			
14) M.V.C.	55/2020		A.R.SREENIVAS REDDY
15) EX	15023/2020		SHIVAKUMAR B. GOUDA
16) R.A.	15043/2020		B.S. MANJUNATH
<u>EVIDENCE</u>			
17) M.V.C.	109/2019		H.G. LAKSHMANA GOWDA
18) M.C.	15019/2020		A.Bhanumathi
19) M.C.	15041/2020		Ravichandra
20) M.C.	15100/2020		Nethravathi.M
21) P AND SC	15028/2020		K.V. NAVEEN KUMAR
<u>ARGUMENTS</u>			
22) M.A.	15088/2019		M.Rangegowda
23) R.A.	15030/2020		KRISHNA R AND LEELA KRISHNA
24) R.A.	15031/2020		G.N. VISHWANATHAPPA
25) R.A.	15038/2020		D.N. MANJUNATH
<u>AWAIT LCR</u>			
26) R.A.	15062/2019		Y.A. Srinivas
<u>AWAIT ORDERS</u>			

27) R.A.	15030/2013	D.N. NAGARAJU
28) R.A.	15003/2014	S.K. KALLEGOWDA
29) Misc	15001/2016	M.V. KINI AND CO.,
<u>EVIDENCE</u>		
1) SC	15038/2019	P.P.
<u>ARGUMENTS</u>		
2) SC	15003/2019	P.P.
<u>ORDERS</u>		
3) Crl.Misc.	15200/2020	K. RAM SINGH
4) Crl.Misc.	15202/2020	R.T. NANJEGOWDA
5) Crl.Misc.	15203/2020	S.N. VIJAYAKUMAR
6) Crl.Misc.	15204/2020	T. GOVINDARAJU
7) Crl.Misc.	15206/2020	T. GOVINDARAJU
<u>ACCUSED STATEMENT u/s 313 CrPC</u>		
8) SC	310/2011	
9) SC	10/2011	
<u>N.B.W.</u>		
10) SC	15026/2015	P.P.
<u>OBJECTION</u>		
11) Crl.Misc.	15198/2020	M.T. NANAI AH
12) Crl.Misc.	15207/2020	AMARENDRA

Revised cause list

In the court of Prl. Senior Civil Judge & J.M.F.C.,
Devanahalli, cause list, **dated 17-12-2020**

MORNING SESSIONS			
HEARING / ARGUMENTS			
Case No.			Plaintiff / Defendants Name
1.	O.S.	756/15	- Hanumakka V/s. Rajamma
2.	O.S.	636/18	- Munishamappa V/s. Muniraju
3.	O.S.	258/16	- Ravish Kumar V/s. Ramesh Kumar
4.	O.S.	123/14	- Bhagya Lakshamma V/s. Lakshamma
5.	O.S.	270/07	- Venkatappa V/s. Puravankara
6.	O.S.	782/07	- Maribasappa V/s. Rathnamma
7.	O.S.	172/19	- Sonnegowda V/s. Parvathamma
8.	O.S.	113/11	- Chikka Eramma V/s. Eranna
9.	O.S.	197/19	- Manjunath V/s. Lakshmaiah
10.	O.S.	611/16	- Ramanjinappa V/s. Bhimaraju
11.	O.S.	423/07	- Muniraju V/s. Chokkappa
12.	O.S.	834/20	- Ramky Estates V/s. Nanjamma
13.	O.S.	562/20	- Sujatha V/s. Krishnappa
14.	O.S.	540/12	- Manianjinappa V/s. B. Muniaanjinappa
15.	O.S.	120/12	- Channarayappa V/s. Ashwathappa
16.	O.S.	854/15	- Narasamma V/s. Akkamma
17.	O.S.	126/08	- Nagarajappa V/s. Gowramma
18.	O.S.	730/20	- M.K. Baig V/s. Rajendra
19.	O.S.	981/20	- Jayaram V/s. Ramamurthy
20.	O.S.	1010/20	- Rajalakshmi V/s. Ramamurthy
AFTERNOON SESSION			
Hearing / Arguments			
21.	O.S.	772/06	- Puttaraju V/s. Shivanna
22.	O.S.	2239/06	- Rajkumar V/s. Pillamma
23.	O.S.	273/15	- Salamma V/s. Nagaraj
24.	O.S.	165/15	- Patalappa V/s. Byamma
25.	O.S.	948/15	- Sridhar V/s. Krishnamma
26.	O.S.	190/10	- Netravathi V/s. Venkataswamy
27.	O.S.	45/19	- Pavithra V/s. Chikkamuniyamma
28.	O.S.	872/16	- Mohan Kumar V/s. Narayanaswamy
29.	O.S.	788/18	- Muniraju V/s. Doddaiah
30.	Ex.	24/18	- Amaranatha V/s. The A.C. and LAO
31.	Ex.	25/18	- Sudhakar K.Patavari V/s. The A.C. and LAO
32.	Ex.	26/18	- Parasappa V/s. The A.C. and LAO
33.	Ex.	27/18	- Sangamesha C.Patil V/s. The A.C. and LAO
34.	Ex.	28/18	- Kashirao H.Pattankar V/s. The A.C. and LAO
35.	Ex.	29/18	- Mata Shanthaiah V/s. The A.C. and LAO
36.	Ex.	30/18	- Basavalingppa V/s. The A.C. and LAO
37.	Ex.	31/18	- Shivasharanappa V/s. The A.C. and LAO
38.	Ex.	32/18	- Chandrashekara.P.M. V/s. The A.C. and LAO
39.	O.S.	1034/20	- D.M. Bharath V/s. C. Munivenkatappa
NEW SUITS - Plaintiffs and Defendants			
40.	Misc.	41/20	- Venkatalakshamma V/s. Krishnappa

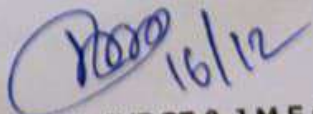
Prl. Senior Civil Judge & J.M.F.C.,
Devanahalli.

Note: All Advocates are requested to strictly follow S.O.P. issued by
Hon'ble Hon'ble High Court of Karnataka.

In the court of I Addl. SENIOR CIVIL JUDGE & J.M.F.C., DEVANAHALLI.

Cause List - Dated 17-12-2020.

MORNING SESSION		
HEARING/EVIDENCE/ARGUMENTS		
Case Numbers		
1.	O.S.	673/2013
2.	O.S.	753/2019
3.	O.S.	276/2018
4.	O.S.	390/2011
5.	O.S.	850/2019
6.	M.A.	22/2020
7.	MISC.	35/2019
8.	M.A.	20/2020
9.	O.S.	708/2013
10.	O.S.	923/2006
11.	O.S.	71/2007
12.	O.S.	140/2018
13.	O.S.	69/2018
14.	O.S.	271/2009
15.	O.S.	235/2018
16.	O.S.	635/2012
17.	O.S.	325/2015
18.	O.S.	2002/2006
19.	O.S.	393/2011
20.	O.S.	227/2018
AFTERNOON SESSION		
21.	O.S.	813/2014
22.	O.S.	645/2015
23.	O.S.	583/2015
24.	O.S.	471/2016
25.	O.S.	659/2013
26.	O.S.	249/2011
27.	O.S.	477/2018
28.	O.S.	193/2012
29.	O.S.	5/2009
30.	O.S.	656/2013
31.	O.S.	503/2018
32.	O.S.	356/2009
33.	O.S.	222/2012
34.	O.S.	646/2012
35.	O.S.	205/2009
36.	O.S.	263/2007
37.	O.S.	729/2014
38.	O.S.	776/2013
39.	O.S.	682/2012
40.	O.S.	1038/2020


I Addl. SENIOR CIVIL JUDGE & J.M.F.C.,
Devanahalli.

NOTE : All Advocates are requested to strictly follow S.O.P.
issued by Hon'ble High Court of Karnataka, Bengaluru.

IN THE COURT OF 8 ADDITIONAL SENIOR CIVIL JUDGE & J.P.C., DEVANAHALLI
CAUSE LIST, DATED 17-12-2020

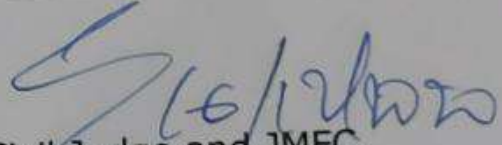
MORNING SESSION		
EVIDENCE		
Case No.	Plaintiff / Defendants Name	
1	O.S. 1375/2006	A. Chandrashekar V/s T. Narayanswamy
2	O.S. 1277/2006	Chikkanna V/s Krishnappa
3	O.S. 34/2006	Akkayamma V/s Narayanaswamy
4	O.S. 178/2013	Stavanna V/s Ramanjnappa
5	O.S. 134/2017	Hanumanthappa V/s Rathnamma
HEARING/ARGUMENTS		
6	O.S. 1030/2007	Shanthamma V/s Muniyamma
7	FDP 6/2020	Murikrishappa Vs Anjanappa
8	O.S. 125/2016	Thimmakka V/s Munivenkatappa
9	O.S. 801/2015	Rathnamma V/s Ms. G.R.Developers
10	O.S. 689/2015	Sukanya V/s Annamanna @ Annamma
11	O.S. 276/2013	Venkatramanappa V/s B.Narayanappa
12	O.S. 446/2011	Akkalahamma V/s Putta Ramakka
13	MC 55/2020	XXXXX Vs XXXXXXX
14	O.S. 1618/2006	Kempanna V/s Annamanna
15	O.S. 313/2013	Lakshamma Vs Venkataranappa
16	O.S. 562/2011	Channappa V/s Channamma
17	O.S. 329/2012	Sonnappa P.S. V/s S. Bhagyamma
18	O.S. 552/2009	N. Kemparaju V/s P.G. Natara]
19	O.S. 470/2013	Anjinappa V/s Anjini
20	O.S. 478/2009	Thopanna, V/s V.M. Venkatesh
AFTERNOON SESSION-EVIDENCE		
21	O.S. 608/2009	Lakshmana V/s P. Narayanappa
22	O.S. 145/2016	A.N.Rajanna V/s A.S.Venkatesh
23	LAC 156/2007	G. Krishna murthy V/s Spl.L.A.O. KIADB, Blore
24	LAC 157/2006	Appaji V/s Spl. L.A.O. KIADB, Blore
25	LAC 134/2006	Laxmidevamma V/s Spl. L.A.O. KIADB, Blore
HEARING/ARGUMENTS		
26	O.S. 484/2014	K.Keshava Vs Adhilaxamma
27	O.S. 328/2008	K.M.Usharani V/s K. R. Honnappa
28	O.S. 742/2015	Palacharala Hartchandra Reddy V/s Savithramma
29	O.S. 615/2017	T.Saraswathamamma V/s B.S.Gopi
30	O.S. 482/2011	Ahalya V/s Lagumalah
31	O.S. 447/2012	Lakshmi V/s Muniyamma
32	O.S. 302/2020	M.T.Muniraju V/s Subhashini
33	O.S. 408/2020	Master Devid V/s Chikka Akkayamma
34	O.S. 212/2016	R. Padma V/s P. Harsha Vardhana Reddy
35	O.S. 386/2013	Madhubabu V/s Thimmarayappa
36	O.S. 379/2015	Lakshammamma V/s Chennakrishnamma
37	O.S. 379/2013	Rajappa V/s Papamma
38	O.S. 451/2014	Kalpuna V/s Pillabachappa
39	O.S. 1033/2020	Krishnappa V/s Krishnappa
40	O.S. 1036/2020	Canara Bank V/s Shivakumara S

H Additional Senior Civil Judge and J.M.F.C.,
Devanahalli.

NOTE: All advocates are requested to strictly follow SOP issued by Andhra High Court of Kanchikla.

In the Court of Prl. Civil Judge and JMFC, Devanahalli Cause List
Dated 17-12-2020

MORNING SESSSION	AFTERNOON SESSION
CIVIL AND CRIMINAL CASES	CIVIL AND CRIMINAL CASES
<u>ARGUMENTS</u>	<u>HEARING</u>
1. O.S.503/2012	1. EX 17/2004
2. O.S.363/2015	2. O.S.55/2008
<u>HEARING</u>	3. O.S.367/2008
3. C.C.2979/2020	4. O.S.909/2011
4. CR. 121/2020 ATPS	5. O.S.545/2014
5. O.S.341/2019	6. O.S.351/2017
6. CR 111/2020 ATPS	7. O.S.355/2017
7. CR 114/2020 BPS	8. O.S.403/2017
8. C.C.527/2016	9. O.S.475/2017
9. C.C.2906/2020	10. EX 17/2017
<u>COMMITTAL</u>	11. O.S.181/2019
10. C.C.3348/2020	12. PCR 37/2013
<u>EVIDENCE</u>	13. C.C.2154/2018
11. C.C.1546/2013	14. CMIS 273/2020
12. C.C.2743/2013	<u>ARGUMENTS</u>
13. C.C.2922/2013	15. O.S.493/2016
14. PCR 479/2019	16. O.S.511/2016
15. PCR 481/2019	17. O.S.219/2017
16. PCR 112/2020	<u>ORDERS</u>
17. PCR 113/2020	18. O.S.65/2017
18. PCR 114/2020	19. O.S.231/2020
19. PCR 120/2020	<u>JUDGMENT</u>
20. O.S.131/2008	20. O.S.381/2014


Prl. Civil Judge and JMFC,
Devanahalli.

NOTE: All the advocates are requested to strictly follow SOP dated 30-11-2020 issued by the Hon'ble High Court of Karnataka.

In the Court of Addl. Civil Judge and JMFC, Devanahalli
Cause List Dated 17-12-2020

<u>AFTERNOON SESSION</u>
<u>CIVIL AND CRIMINAL CASES</u>
<u>HEARING/ARGUMENTS</u>
1. O.S.492/2020 2. O.S.14/2012 3. O.S.306/2012 4. O.S.804/2008 5. PCR...../2020 (Munivenkata swamy) 6. C.Mis..../2020 (Shivashankar) 7. C.Mis..../2020 (Kempanna) 8. C.Mis..../2020 (Santhosh) 9. PCR.658/2017
<u>EVIDENCE</u>
10. O.S.462/2007 11. O.S.896/2008 12. O.S.678/2011 13. PCR.309/2020 14. PCR.310/2020
<u>ORDERS</u>
15. FDP.04/2017 16. C.Mis.227/2020 17. C.Mis.228/2020
<u>JUDGMENT</u>
18. O.S.74/2012 19. O.S.86/2012
<u>NEW CRIMINAL CASES</u>
20. C.Mis.274/2020 (Naveen)

NOTE: All the advocates are requested to strictly follow SOP dated 17-11-2020 issued by the Hon'ble High Court of Karnataka.

Yogeshwari.
16/12/2020
Addl. Civil Judge and JMFC,
Devanahalli